



In The High Court of Manipur at Imphal

[CAUSELIST FOR FRIDAY, THE 15TH JANUARY, 2021]
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COURT NO - 5

BEFORE

HON'BLE MR JUSTICE AHANTHEM BIMOL SINGH

DAILY

SI. No.	Case No	Party Detail	Petnr. Advocate	Resppt Advocate
<u>MOTION</u>				
1)	WP(C)/708/2020 AS PER DIRECTION OF THE HON'BLE CJ	NONGMEIKAPAM UPEN Vs STATE OF MANIPUR AND 2 OTHERS	MR. TH IBOHAL, SR. ADV.	GA
2)	WP(C)/709/2020 AS PER DIRECTION OF THE HON'BLE CJ	THIYAM BHARAT SINGH Vs STATE OF MANIPUR AND 2 OTHERS	MR. TH IBOHAL, SR. ADV.	GA
3)	WP(C)/710/2020 AS PER DIRECTION OF THE HON'BLE CJ	PALMEI ANGKHONG RONGMEI Vs STATE OF MANIPUR AND 2 OTHERS	MR. TH IBOHAL, SR. ADV.	GA
<u>ADMISSION</u>				
4)	BAIL APPLN./16/2020	NONGTHOMBAM RAMESH SINGH Vs STATE OF MANIPUR THROUGH THE OFFICER- IN-CHARGE WOMEN POLICE STATION IMPHAL WEST	MR. TH JUGINDRO	MR. H SAMARJIT, PP
5)	CRIL. PETN./22/2020	THOUNAOJAM BRINDA Vs STATE OF MANIPUR AND 4 ORS	L BIRJIT MR. S LAKHIKANTA MR. ABHI MS N TEJPRIYA MR. M GUNEDHOR	MR. M RARRY, ADDL. AG GA
6)	With MC(Cril. Petn.)/13/2020	STATE OF MANIPUR Vs THOUNAOJAM BRINDA	SURESH KHOMDRAM	X

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|-----|---------------------------------------|--|---|--|
| 7) | CRP(C.R.P.
Art.227)/35/2020 | NINGTHOUJAM IRABOT
SINGH
Vs
BHARATIYA JANATA
PARTY (BJP) MANIPUR
PRADESH AND 2 OTHERS | MR. HS PAONAM | |
| 8) | AB/38/2020 | MD SIDIK
Vs
THE OFFICER-IN-CHARGE,
WOMENN POLICE
THOUBAL | MR W KANTA SINGH
U NAOBA
MR. TH MAHIRA | MR. S. NEPOLEAN, PP
GA |
| 9) | WP(C)/376/2020 | SRI ATOM BIJENDRO
SINGH
Vs
STATE OF MANIPUR AND
ANR | MS KH RADHESANA
MRS. G PUSHPA | GA |
| 10) | WP(C)/618/2020
DEPARTMENTAL REPORT | MAINAM SOMEN SINGH
AND 4 OTHERS
Vs
STATE OF MANIPUR AND
21 OTHERS | MR. TH IBOHAL, SR.
ADV. | MR Y THOIBA
RAMESHCHANDRA
YUMNAM
MS. PRIYASHIMALA S
MR. TH MAHIRA
MR W KANTA SINGH
U NAOBA
GA |
| 11) | WP(C)/661/2020 | RK BIRCHANDRA @ BIREN
SINGH AND 9 OTHERS
Vs
STATE OF MANIPUR AND
3 OTHERS | MR. KH SANTA | GA |
| 12) | WP(C)/663/2020 | NGARI GALLI SHOP CUM
RESIDENTIAL DEV.
APUNBA LUP AND
ANOTHER
Vs
STATE OF MANIPUR AND
2 OTHERS | MR. A. ARUNKUMAR
MR. S DIJESHWOR
MR. N BIPIN
MR. HS PAONAM | MR. CH NGONGO
MR. L RAJU
MR. Y NIRMOLCHAND
GA |
| 13) | WP(C)/671/2020 | ASHULI KASHIPRI 4
OTHERS
Vs
STATE OF MANIPUR AND
2 OTHERS | MR. I LALITKUMAR | GA |
| 14) | With
WP(C)/460/2020 | SEIKHOJAM KIPGEN AND
10 ORS
Vs
STATE OF MANIPUR AND
2 ORS | MR. IROM DENNING
MR. N KHELEMBA
MR. I LALITKUMAR | GA |

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

(Y. ROTHER)
REGISTRAR (JUDL.)/(VIG.)